

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3474
ANSWERED ON:22.12.2004
MONITORING OF TELEPHONE LINES
Pandey Dr. Laxminarayan;Shukla Smt. Karuna

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to monitor the telephone lines and check black marketing;
- (b) if so, the details thereof;
- (c) whether the Government proposes to empower the Telecom Regulatory Authority of India in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) No, Sir. However, in case of monitoring of individual telephone lines provisions already exist in the Indian Telegraph Rules 1951, clause 419-A.
- (b) Does not arise in view of (a) above.
- (c) No such proposal is under consideration at present.
- (d) Does not arise in view of (c) above.